CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA)
Indira Nagar,
BANGALORE- 560 038.

Dated

6 MAY 1987

| Application No. 10 | 19/87 / 96 7(F) |
|--------------------|----------------------------|
| WP No. | |

Applicant

R. Bhaskar

To

- Shri.R.Bhaskar, Postal Assistant, Wilson Gardens Post Office, Bangalore- 27.
- 2. Shri.R.S.Jois
 Advocate, No.36, 'Vagdevi',
 Shankarmutt Parallel Road,
 Shankarapuram,
 Shankarapark,
 Bangalora- 560 004.
- Secretary,
 Min. of Communications, N.O.
- 4. The Post Master General, Karnataka Circle, Bangalore-1.
- The Senior Superintendent of Post Offices, Bangalore Sub-Division, Bangalore- 41.

6. The Public Relations Inspector(P & T), (Personal), Chamarajpet, Bangalore- 560 018.

7. Shri.M.V.sudava Rao, Central Govt. Standing Counsel, Bigh Court Buildings, Bangalore- 560 001.

SUBJECT: Sending copies of Order passed by the Bench in Application No. 109/87(F)

Please find enclosed herewith the copy of the Order/

No. 109/87(F) on 28-4-97

Encl: as above.

Of was of the same of

SECTION OFFICER
(JUDICIAL)

Commercial Gorplex(BDA), Indiranagar, Bangalore - 560 038

Dated: 29 JUN 1987

REVIEW APPLICATION NO ___

56

IN APPLICATION NO. 109/87(F)

W.P. NO

Applicant

Shri R. Baskar

V/s The Secy, M/o Communications & Ors

To

- 1. Shri R. Baskar
 Postal Assistant
 Wilson Gardens Post Office
 Bangalore 560 027
- 2. Shri Ranganatha S. Jois Advocate 36, 'Vagdevi' Shankara Park, Shankarapuram Bangalors — 560 004

Subject: SENDING COPIES OF CRDER PASSED BY THE BENCH

SECTION OFFICER
(JUDICIAL)

Encl : as above

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE

DATED THIS THE 19TH DAY OF JUNE, 1987.

Hon'ble Shri Justice K.S. Puttaswamy, Vice-chairman Present: and

Hon'ble Shri L.H.A. Rego, Member (A)

REVIEW APPLICATION NO. 56/87

Shri R. Baskar, Postal Assistant, Wilson Gardens Post Office, Bangalore-27.

.. Applicant

(Shri H.S. Jois, Advocate)

V ..

The Union of India and others. Respondents.

This application having come-up for hearing to-day, Vice-Chairman made the following.

DRDER

In this application made under Section 22(3) (f) of the Administrative Tribunals Act, 1985, the applicant has sought for a review of the order made by a Division Bench of this Tribunal consisting of one of us (Sh. L.H.A. Rego) and Hon'ble Sh. Ch. Ramakrishna Rao, Member (J).

2. In that order, this Tribunal while examining the contentions of the applicant had made certain directions which it thought fit and proper in the circumstances. Everyone of the grounds urged in



this application do not disclose that there is a patent error in that order to justify us to review the same. We see no merit in this application. We, therefore, reject this application, at the admission stage, without notice to the respondents.

SAL-Vice-Chairman (66)

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Sd | - (1) 46 987

Mrv.

Al Amagalis

ENTRAL ADMINISTRATIVE TRIBUNA

ADDITIONAL BENCH